

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.11.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 244/BB/2018	For hearing - CIRP	Sec 7 of I&B code 2016	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructure Limited	Ms. Ramanathan Bhuvaneshw ari, RP

ADVOCATE FOR PETITIONER/s:

R. Bhuvaneshwari

RP

871

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Smt. R. Bhuvaneshwari, learned Resolution Professional. She submits that time granted by the Tribunal is going to expire on 16.12.2019. Therefore, no further adjournment shall be granted either for resolution plan or for liquidation. Post the case on **05.12.2019**.

[Signature]

MEMBER (T)

[Signature]

MEMBER (J)

Shruthi

Verified

[Signature]
Court Officer